

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. ¹⁴⁴⁶~~1346~~/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

~~D.S. Dutta~~ Ecomm Freight Pvt Ltd.
V/s.
~~Gammon India Limited~~ Jay Bharat Metcast Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|---|------------------|---|------------------|
| ① | Parth Maheshwari | Advocate on Record for petitioner | Parth Maheshwari |
|---|------------------|---|------------------|

| | | | |
|---|---|--|-----------------|
| ② | P. Seena Mulani on behalf of Adv for Respondent | | P. Seena Mulani |
|---|---|--|-----------------|

ORDER

C.P. No. 1446/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petitioner undertakes to inform the next date of hearing.
3. On the request of the Petitioner adjourned to **04.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
30.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)